

**IN THE HIGH COURT OF KARNATAKA AT BENGALURU
ON THE DAY OF Saturday THE 17th Day Of April 2021
at 02:30PM
BEFORE
THE HON'BLE CHIEF JUSTICE
&
THE HON'BLE JUSTICE SACHIN SHANKAR MAGADUM
THROUGH VIDEO CONFERENCE**

Sl.No. Case No.	Adv for Pet/Apl/Comp.	Adv for Resp.
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**"LEARNED MEMBERS OF THE BAR ARE REQUESTED TO APPEAR THROUGH VIDEO CONFERENCE
AND AVOID PHYSICAL APPEARANCE IN COURT, AS FAR AS POSSIBLE, ON ACCOUNT OF
INCREASE IN THE NUMBER OF COVID-19 CASES IN THE CITY"**

**(NOTE: THE HON'BLE CHIEF JUSTICE WILL SIT IN CONFERENCE HALL, AT PRINCIPAL
BENCH, BENGALURU AND HON'BLE JUSTICE SACHIN SHANKAR MAGADUM WILL SIT IN COURT
HALL NO.6 AT DHARWAD BENCH)**

(MATTER PERTAINS TO PRINCIPAL BENCH, BENGALURU)

PRONOUNCEMENT OF JUDGEMENT / ORDER

1	COMAP 26/2020	(,)	SANJANTHI SAJAN POOVAYYA	SANDEEP LAHIRI FOR C/R1 & R2, (CP NO 8952/2020)
	<u>Connected With</u>			
1.1	COMAP 27/2020	(,)	SANDEEP LAHIRI	SANJANTHI SAJAN POOVAYYA FOR C/R, CP NO 9029/2020
1.2	COMAP 28/2020	(,)	SANDEEP LAHIRI	SANJANTHI SAJAN POOVAYYA FOR C/R, CP NO 9029/2020

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